

LIST OF FORMS-CFSS, 2020 & LLP MODIFIED SETTLEMENT SCHEME 2020

S.No.	Act	Form No.	Form Description
1	CA 1956	20B	Annual Return.
2	CA 1956	21A	Annual Return for company having no share capital.
3	CA 1956	23B	Notice by Auditor.
4	CA 1956	23C	Appointment of Cost Auditors.
5	CA 1956	23D	Information by Cost Auditor to Central Government.
6	CA 1956	23AC	Filing Balance Sheet and other documents with the Registrar
7	CA 1956	23AC-XBRL	Form for filing XBRL document in respect of Balance Sheet and other documents with the Registrar.
8	CA 1956	Form 66	Form for submission of Compliance Certificate.
9	CA 1956	I-XBRL	Form for filing XBRL document in respect of Cost Audit Report and other documents with the Central Government.
10	CA 1956	A-XBRL	Form for filing XBRL document in respect of compliance report and other documents with the Central Government.
11	CA 2013	INC-4	Intimation for Change in Member/Nominee.
12	CA 2013	INC-5	One Person Company-Intimation of exceeding threshold.
13	CA 2013	INC-6	One Person Company–Application for Conversion.
14	CA 2013	INC-12	Application for grant of License under section 8.
15	CA 2013	INC-20	Intimation to Registrar of revocation/surrender of license issued under section 8.
16	CA 2013	INC-20A	Declaration for Commencement of Business.
17	CA 2013	INC-22	Notice of Situation or Change of situation of Registered Office of the Company.

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18	CA 2013	INC-22A(ACTIVE)	Active Company Tagging Identities and Verification (ACTIVE).
19	CA 2013	INC-27	Conversion of Public Company into Private Company or Private Company into Public Company
20	CA 2013	INC-28	Notice of Order of the Court or Tribunal or any other competent authority.
21	CA 2013	PAS-3	Return of allotment.
22	CA 2013	SH-11	Return in respect of Buy-Back of securities.
23	CA 2013	DPT-3	Return of Deposits.
24	CA 2013	DPT-4	Statement regarding deposits existing on the commencement of the Act.
25	CA 2013	MGT-6	Return to the Registrar in respect of declaration under section 89 received by the company.
26	CA 2013	MGT-7	Annual Return.
27	CA 2013	MGT-10	Changes in shareholding position of promoters and top ten shareholders.
28	CA 2013	MGT-14	Filing of Resolutions and agreements to the Registrar under section 117.
29	CA 2013	MGT-15	Form for filing Report on Annual General Meeting.
30	CA 2013	AOC-4	Form for filing Financial Statement and other documents with the Registrar.
31	CA 2013	AOC-4 CFS	Form for filing Consolidated Financial Statements and other documents with the Registrar.
32	CA 2013	AOC-4(XBRL)	Form for filing XBRL document in respect of Financial Statement and other documents with the Registrar.
33	CA 2013	AOC-4 (NBFC) (IND-AS)	Form for filing Financial Statement and other documents with the Registrar for NBFCs.
34	CA 2013	AOC-4 CFS (NBFC) (IND-AS)	Form for filing Consolidated Financial Statements and other documents with the Registrar for NBFCs.

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35	CA 2013	AOC-5	Notice of address at which books of account are maintained.
36	CA 2013	ADT-1	Information to the Registrar by company for appointment of auditor.
37	CA 2013	ADT-2	Application for removal of auditor(s) from his/their office before expiry of term.
38	CA 2013	ADT-3	Notice of Resignation by the Auditor.
39	CA 2013	DIR-3C	Intimation of Director Identification Number by the company to the Registrar.
40	CA 2013	DIR-3 KYC/Web form	Application for KYC of Directors.
41	CA 2013	DIR-11	Notice of resignation of a Director to the Registrar.
42	CA 2013	DIR-12	Particulars of appointment of Directors and the Key Managerial Personnel and the changes among them.
43	CA 2013	MR-1	Return of appointment of Key Managerial Personnel.
44	CA 2013	MR-2	Form of Application to the Central Government for approval of appointment or reappointment and remuneration or increase in remuneration or waiver for excess or over payment to managing director or whole time director or manager and commission or remuneration to Directors.
45	CA 2013	FC-1	Information to be filed by Foreign Company.
46	CA 2013	FC-2	Return of alteration in the documents filed for registration by Foreign Company.
47	CA 2013	FC-3	Annual accounts along with the list of all principal places of business in India established by Foreign Company.
48	CA 2013	FC-4	Annual Return of a Foreign Company.
49	CA 2013	NDH-1	Return of Statutory Compliances.
50	CA 2013	NDH-2	Application for extension of time.

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51	CA 2013	NDH-3	Return of Nidhi Company for the half year ended.
52	CA 2013	NDH-4	Application for declaration as Nidhi Company and for updation of status by Nidhis.
53	CA 2013	MSC-1	Application to ROC for obtaining the status of dormant company.
54	CA 2013	MSC-3	Return of dormant companies.
55	CA 2013	CRA-2	Form of Intimation of appointment of Cost Auditor by the company to Central Government.
56	CA 2013	CRA-4	Form for filing Cost Audit Report with the Central Government.
57	CA 2013	BEN-2	Return to the Registrar in respect of declaration under section 90.
58	CA 2013	GNL-2	Form for submission of documents with the Registrar.
59	CA 2013	GNL-3	Particulars of person(s) or key managerial personnel charged or specified for the purpose of sub-clause (iii) or (iv) of clause 60 of section 2.
60	CA 2013	IEPF-1	Statement of amounts credited to the Investor Education and Protection Fund.
61	CA 2013	IEPF-2	Statement of unclaimed or unpaid amounts.
62	CA 2013	IEPF-3	Statement of shares and unclaimed or unpaid dividend not transferred to the Investor Education and Protection Fund.
63	CA 2013	IEPF-4	Statement of shares transferred to the Investor Education and Protection Fund.
64	CA 2013	IEPF-5 e-verification report	Application to the authority for claiming unpaid amounts and shares out of Investor Education and Protection Fund (IEPF)–E-verification report.
65	CA 2013	IEPF-6	Statement of unclaimed or unpaid amounts to be transferred to the Investor Education and Protection Fund.
66	CA 2013	IEPF-7	Statement of amounts credited to IEPF on account of shares transferred to the fund.

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67	LLP	FORM 3	Information with regard to Limited Liability Partnership agreement and changes, if any, made therein.
68	LLP	FORM 4	Notice of appointment, cessation, change in name/ address/designation of a designated partner or partner and consent to become a partner/designated partner.
69	LLP	FORM 5	Notice for change of name.
70	LLP	FORM 8	Statement of Account & Solvency.
71	LLP	FORM 11	Annual Return of Limited Liability Partnership (LLP)
72	LLP	FORM 12	Form for intimating other address for service of documents.
73	LLP	FORM 15	Notice for change of place of registered office.
74	LLP	FORM 22	Notice of intimation of Order of Court/ Tribunal/CLB/ Central Government to the Registrar.
75	LLP	FORM 23	Application for direction to Limited Liability Partnership (LLP) to change its name to the Registrar.
76	LLP	Form 27 LLP	Form for registration of particulars by Foreign Limited Liability Partnership (FLLP)
77	LLP	Form 29 LLP	Notice of (A) alteration in the certificate of incorporation or registration; (B) alteration in names and addresses of any of the persons authorised to accept service on behalf of a foreign limited liability partnership (FLLP) (C) alteration in the principal place of business in India of FLLP (D) cessation to have a place of business in India.
78	LLP	FORM 31	Application for compounding of an offence under the Act.